

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr.                        |
|----------------------|----------|---------|---------|---|
| CP 32/16             | TP 43/17 | Hearing | 433( e) | Regencyy Corporation Vs Shree Basaveshwar Sugars Ltd. |

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

S. NAGABHUSANA  
9845174373

PETITIONER



ATUL MADHAVAN  
9677235700

ADV. FOR RESPONDENT



Counsel for petitioner is present. He has submitted that he has filed Form-5. Registry is directed to check and put up.

List it on 05.09.2017.

MEMBER (J)

MEMBER (T)